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RAJYA SABHA

Friday, the 20th August, 1993/29 Sravana, 1915 (Saka)

The House met at eleven of the clock,

Mr. Chairman in the Chair.

MEMBERS SWORN

- 1. Shri Ahmed Mohemmadbhai Patel (Gujarat)
- 2. Shrimati Urmilaben Chimanbhai Patel (Gujarat)
- 3. Shri Chimanbhai Haribhai Shukla (Gujarat)
- 4. Shri Ramnarayan Goswami (West Bengal)
- 5. Shri Ashok Mitra (West Bengal)
- 6. Shri Pranab Mukherjee (West Bengal)
- 7. Shri Jibon Behari Roy (West Bengal)

WELCOME TO NEWLY ELECTED MEMBERS

MR. CHAIRMAN: May I first of all extend a hearty welcome to the newly elected Members of the Rajya Sabha? The Members who have been reelected may need no introduction to the procedure, functions and traditions of the House and those who are new to the House will, I am sure, very soon acquaint themselves with the spirit and the content of the (parliamentary procedure and practice. With these words I once again welcome the new Members and wish them every success in the months and years ahead.

ORAL ANSWERS TO QUESTIONS

District Educational Institutes of Training

*341. SHRI RAMENDRA KUMAR YADAV 'RAVI': Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state.

(a) whether it is a fact that there are 4 district educational institutes of train-

ing under State Council of educational research and training in Delhi Administration; and

(b) if so, whether it is also a fact that Government propose to constitute another district educational institute of training or proposr to convert the teachers training institute into District educational institute of Training?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Yes Sir.

(b) There is no such proposal at present.

श्री रमेंग्द्र कुमार यावक्षः माननीय मंत्री जी न जो मूल प्रश्न के जवाव में उत्तर दिया है, मैं उससे संतुष्ट नहीं हूं और इसलिए मैं पूरक प्रश्न उनसे करता हूं। मैं यह जानना चाहता हूं, जो ग्राधि-कारिक प्रश्न कें साथ जो प्रासंगिक प्रश्न उठते हैं, सरकार को पांचवां डिस्ट्रिक्ट एजुकेशनल इस्टीट्यूट ग्रॉफ ट्रेनिंग बनाने में प्रथका टीचर्स ट्रंगिंग इस्टीट्यूट वरियानंज दिल्ली को डिस्ट्रिक्ट एजूकेशनल इंस्टीट्यूट ऑफ ट्रनिंग में परिवर्तित करने में क्या कठिनाई हैं जब कि सरकार की यह घोषणा है। पांच जिला मंडल हैं यहां दिल्ली में, 4 जिलों में यह है, एक जिले मे यह क्यों नहीं है?

KUMARI SELJA: Sir, the proposal has to come from Delhi Administration. No proposal has been received by us as yet. So, the question of consideration doesn't arise.

श्री रमेंग्द्र युमार यादवः इसी प्रस्न से श्रीर मूल प्रश्न के साथ दो बातें जुड़ी हैं । डिस्ट्रिक्ट एज केशनल इंस्टीट्यूट झॉफ ट्रेनिंग के प्राचार्य तथा टीचर्स ट्रेनिंग इंस्टीट्यूट के प्राचार्य की शैक्षिक योग्यताए एक सी हैं तथा इसी प्रकार प्रध्यापकों की योग्यताएं समान हैं लेकिन वेतन-मान भिन्न हैं जब कि पाठ्यक्रम दोनों संस्थानों मे समान हैं। इसलिए मेरा दूसरा पूरक प्रश्न है कि सरकार को उन प्राचार्यो श्रीर अप्रपकों के वेतनमान समान करने मे क्या कठिनाई हो रही

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ई तया सरकार न उल्ल कठिलाइयों को दूर करने के लिए क्या कदम उठ⊮ए हे ग्रथवा उठाने जा रही है?

Oral Answers

MR. CHAIRMAN: Do you want uniform scales for rthe teachers?

श्री रमेंद्र कुमार अरब "रवि" मान्यवर, डिस्ट्रिक्ट एजुकेशतस इंस्टोट्यट भाफ ट्रनिंग के प्राचार्य तथा टीवसं ट्रैनिंग इंस्टोट्यूट के प्राचार्य की ग्रेक्षणिक योखताएं एक सी हैं तथा इसी प्रकार घ्रध्यापकों की योग्धताएँ दोनों संस्थानों मे भी समान है। लेकिन वेतनमान भिग्न हैं, जबकि पाठ्यक्रम भी दोनों संस्थानों मे एक समान है। इसलिए मेरा प्रश्न यह है कि सरकार को उन प्राचायों का व अध्यापकों का बतनमान समान करने मे क्या कठिनाई हो रही है तथा सरकार ने उन कठिनाईयों को दूर करने मे क्या कदम उठाए हैं प्रथवा उठाने जा रही है?

कुमारी शैलजा : सर, हम यह समझते हैं कि डी०ई०ग्राई०टी० का उत्तरदायित्व ज्यादा है, इसलिए एंमा है।

चौधरो हरी झिंह: टीवर्स ट्रॉनग इंस्टीट्यूट जो कि दरिया गंज म है, इस इंस्टीट्यूट मे अनेक टीचर्स हैं। सब की क्वालिफिकेशंस एवं एक्सपीरियंस एक होने के बावजूद सब की तमख्वाह झौर सबके बेतनमान एक से नहीं हैं। इसके लिए बहुत बार मेमोरेंडम सरकार को दिए गए हैं। तो उन सेमोरेंडम पर सरकार ने अब तक क्या आर्रवाई की है, यह मैं जानना चाहता हं?

KUMARI SELJA: Sir, I don't have information regarding this. I will supply it to the Member later on

MR. CHAIRMAN: I pass on to the next question.

Scarcity of Drinking Water

@*342. SHRI N. E. BALARAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware of the severe scarcity of drinking water in Corporation areas in Madras, Trivan drum, Cochin and Kozhikhode; and

(b) if so. what steps are being taken to tackle this problem immediately?

THE MINISTER OF URBAN DE-VELOPMENT (SMT. SHEILA KAUL): (a) As per the information received from the Government of Tamil Nadu and Kerala. Madras is facing severe scarcity of drinking water, whereas the Corporation areas in Trivandrum, Cochin and Kozhikhode arc having short supply of water, but the situation is not that severe.

(b) In Madras, the State Government is implementing contigency plans for improvement of ground water sources, mobile water supply, providing additional tanks and India Mark-II handpumps and bringing water from outside sources.

In Kozhikhode and Trivandrum, in-*erim augmentation of water supply schemes are in progress and are likely to be commissioned in 1994 and 1996 respectively. A scheme for augmentation of water supply in Cochin is being prepared by the State Government.

SHRI N. E. BALARAM: Sir. the nonavailability of drinking water has become a very serious problem through-o-.it the country hut in certain States and in certain areas this problem very acute; that is why I have raised the Problem of Corporations like Madras, Trivandrum, Cochin and Kozhikode. The situation in these areas is very severe About 30 per cent of the ward's in Madras are not getting drinkine water

@ Previously Starred Question 222, transferred from 12 August, 199?.